

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO: 2968
TO BE ANSWERED ON 07.08.2023

Environmental Clearance of Bar Mouth Project

2968. DR. K. JAYAKUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that inordinate delay takes place in arriving at final decision on projects submitted by various groups and agencies for environment clearances;
- (b) the details of projects received for environmental clearance since 2014 along with their status;
- (c) whether the Government has given clearance to a port at Kattupalli, Tamil Nadu of a private company in Tiruvallur in a short span of time;
- (d) whether Bar Mouth Project (Construction of two pieces of Parallel 20 mts. length retaining walls to maintain a passage of water) submitted by Fisheries Department, Government of Tamil Nadu to help poor fishermen at Pulicut Lake is pending with the Government; and
- (e) if so, the reasons therefor and time by which the said project is cleared by clearance from the Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b) Ministry has launched a single window online PARIVESH (Pro-Active and Responsive facilitation by Interactive, Virtuous and Environmental Single-window Hub) portal on 10th August, 2018 which automates the entire process of Environmental Clearance (EC) starting from submission of application, preparation of agenda, preparation of Minutes to grant of clearances. Due to various efforts taken by Government towards streamlining the EC procedure, overall time taken in grant of EC has reduced considerably to 64 days in the year 2022 as against the maximum 105 days prescribed in EIA Notification, 2006. As per information available on PARIVESH Portal, since year 2014, total 6129 proposal for grant of Environmental Clearance (EC) have been received till date, out of which Environmental Clearance have been granted to 4122 projects.

(c) The Environmental and CRZ clearance for the existing port at Kattupalli, Tamil Nadu was granted by the Ministry vide letter dated 03.07.2009. Further, Terms of Reference (ToR) was granted for the port expansion project vide letter dated 15.10.2019. No application for grant of EC has been received in the Ministry.

(d) and (e) The Environmental Clearance for the project of construction of training walls for permanent stability of bar mouth at village Pulicat, Thiruvallur, Tamil Nadu by M/s Department of Fisheries was granted vide letter dated 14.02.2022.
